

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO.3340
TO BE ANSWERED ON 22ND MARCH, 2017**

ACCESSIBILITY OF POST OFFICES TO DIFFERENTLY-ABLED PERSONS

3340. SHRI PINAKI MISRA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has issued any notification/guidelines with regard to making the Post Offices in the country accessible to differently-abled persons;
- (b) if so, the details and the salient features thereof;
- (c) whether the Government has taken cognizance of the fact that despite repeated requests and reminders several post offices/sub-post offices including the one at Yelahanka Old Town has not yet made its buildings and facilities accessible to differently-abled persons;
- (d) if so, the details thereof including the names of such post offices/sub-post offices, State/UT-wise and the corrective action taken/being taken by the Government in this regard; and
- (e) the time by which all the post offices/sub-post offices are likely to be made accessible to the said persons?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Yes Madam, the Department of Posts has issued directions to the Heads of Postal Circles to make post offices accessible to the public under the provision of Section 46 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. Circles have been instructed to ensure adequate provision in all new building projects and also those under construction. Further, all out efforts are to be made to make the departmental buildings under its charge compatible for the differently-abled persons within the available funds in a phased manner.

(c) to (e) Most of the post offices are located on the ground floor and are easily accessible to differently-abled persons as in the case of Yelahanka Old Town post office. All requests received are taken cognizance of and action taken within available funds. The Department is making all out efforts to make all departmental buildings under its charge compatible for the differently-abled persons subject to availability of funds in a phased manner.
